



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

S.B. Criminal Appeal No. 172/2021

Jai Ram

----Appellant

Versus

State Of Rajasthan

----Respondent

For Appellant(s) : Mr. M.R. Suthar – on video call
For Respondent(s) : Mr. Mool Singh Bhati, PP

**HON'BLE MR. JUSTICE MANOJ KUMAR GARG (VACATION
JUDGE)**

Order

01/06/2021

Heard.

Call for record.

List as soon as record is received.

(MANOJ KUMAR GARG) VJ

41-priyal/-

सत्यमेव जयते